

Programme handled by the Ministry of Shipping and Transport includes National Highways and Centrally Sponsored Schemes such as State Roads of Economic and Inter-State Importance, Strategic Roads, and Sensitive Boarder Areas roads etc. Under this Programme, a number of roads also serve tribal areas and on all such roads Rs. 38.00 crores were spent from 1-4-1969 to 31-3-1980. Sixth Plan 1980—85 is yet to be finalised and the position has not yet crystallized.

(c) Since the 5th Plan, new approach to the development of Tribal Areas has been evolved by the Government of India and accordingly all areas having more than 50 per cent Tribal concentration have been included under Tribal Sub-Plans of the concerned States. These Tribal Sub-Plans have been prepared in the States of Andhra Pradesh, Assam, Bihar, Gujarat, Karnataka, Kerala, Himachal Pradesh, Madhya Pradesh, Maharashtra, Manipur, Orissa, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal and Union Territories of Andaman and Nicobar Islands and Goa, Daman and Diu. The Tribal Sub-Plans cover all aspects of development, including development of road communication. For the year 1979-80, an amount of Rs. 43.87 crores was allocated for Transport and Communication Programme in the Tribal Sub-Plan areas from out of State Plans and Special Central Assistance administered by the Ministry of Home Affairs.

विदेशी नागरिकता प्राप्त डाक्टरों और इंजीनियरों की संख्या

3771. श्री छीतूभाई गामित : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय यूरोप और अमरीका में ऐसे भारतीय व्यक्तियों की संख्या कितनी है जो इंजीनियर, डाक्टर और अन्य व्यवसायों में कार्यरत हैं और जिन्होंने गत तीन वर्षों में वहां की नागरिकता प्राप्त कर ली है ;

(ख) क्या यह सच है कि यूरोप और अमरीका में भारतीय नर्सों की सेवाओं की बहुत अधिक सराहना की गई है और यदि हां, तो इस समय

पश्चिमी देशों में कितनी भारतीय नर्स कार्यरत हैं ; और

(ग) गत तीन वर्षों में एसी कितनी नर्सों ने वहां की नागरिकता प्राप्त कर ली है ?

विदेश मंत्री (श्री पी० बी० नरसिंह राव) :
(क) से (ग). अपेक्षित सूचना के सहज उपलब्ध होने की सम्भावना नहीं है। लेकिन विदेश स्थित भारतीय मिशनरों से इसे एकत्र करने की कोशिश की जा रही है। प्राप्त होने ही इसे सदन की मेज पर रख दिया जाएगा।

रोजगार के लिए विदेश गए व्यक्तियों की संख्या

3772. श्री छीतूभाई गामित : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि अपने देश में रोजगार के पर्याप्त अवसरों के न होने के कारण आज कल लोगों में विदेश जाने की प्रवृत्ति बढ़ती जा रही है ; और

(ख) यदि हां, तो गत छः महीनों के दौरान कितने तकनीकी तथा दूसरे व्यक्ति विदेश गये हैं ?

विदेश मंत्री (श्री पी० बी० नरसिंह राव) :

(क) काफी बड़ी संख्या में कामगार रोजगार के लिये विदेश जा रहे हैं।

(ख) नवम्बर 1979 से अप्रैल 1980 के बीच डिप्लोमाधारी 1,18,297 कुशल तथा अर्ध-कुशल कामगारों ने, जिन्हें उत्प्रवासी संरक्षक के पास अपने को पंजीकृत कराना था, भारत में उत्प्रवासी संरक्षक के पास विदेश में रोजगार के अपने करारों को पंजीकृत कराया।

Underground Bridge on Bareilly-Badaun Route

3773. SHRI MOHD. ASRAR AHMAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to construct an under-ground bridge on Bareilly-Badaun route near Bareilly passing over Northern Railway and North Eastern Railway level crossings to ease the vehicular and pedestrian traffic;

(b) if so, when; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

(c) Construction of road over/under-bridges in replacement of existing level crossings is jointly financed and executed by the Railways and the State Government/Road Authority. Proposals therefor have to be sponsored by the latter together with an undertaking to bear their share of the cost as per extent rules. So far no definite proposals have been received from the State Government/Local authorities regarding these level crossings.

Name of Institutions engaged in Research of Contraceptives

3774. SHRI BHIKHU RAM JAIN:
SHRI CHHITUBHAI GAMIT:
SHRI JANARDHANA
POOJARY:

Will the Minister of HEALTH be pleased to state:

(a) the names of the institutions which are engaged in research projects for the preparation of non-hormonal oral and other contraceptives with the Central financial assistance;

(b) the success achieved by these projects;

(c) whether the efficacy and suitability of their actual application has been tested; and

(d) what efforts have been made to popularise and make available these contraceptives to the people?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) The Central Drug Research Institute, Lucknow and the Central Council for Research in Ayurveda and Siddha are getting central financial assistance for developing non-hormonal contraceptives. Besides this, the assistance is also provided for contraceptive research to ICMR, New Delhi/ Central Councils for Research in Ayurveda/ Homoeopathy/Unani.

(b) and (c) The initial clinical trials have shown encouraging results. Fur-

ther trials are going on. The clinical trials with centchroman—a non-hormonal pill developed by Central Drugs Research Institute, Lucknow are in an advanced stage and final report is likely to be available soon.

(d) Question does not arise.

Multiplicity of Road Transport Taxes

3775. SHRI BHIKHU RAM JAIN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what concrete steps the Government propose to take to reduce the multiplicity of road transport taxes, rationalise the rate structure, simplify the methods of assessment and centralise collection for smooth inter-State road movement; and

(b) what measures are proposed to bring in uniformity in the basic rates of tax structure among State; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) In order to facilitate smooth inter-State movement in the road transport sector, the Government of India has introduced two schemes i.e. National Permit Scheme (for goods vehicles) and All India Tourist Permits (for Omni buses and tourist cabs) under which the taxes are to be paid only in the Home State. Similar facility is also available in the case of transport vehicles operating under the zonal permit schemes.

The rate of composite tax, under these schemes, is uniform.

(b) and (c) Levying of taxes for motor vehicles is within the competence of the State Governments in terms of the provisions of the constitution.

Gross and Net Profits of Railways

3776. SHRI B. R. NAHATA: Will the Minister of RAILWAYS be pleased to state:

(a) what are the gross and net profits of all the Railways during the